

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

**CAUSE LIST OF
PART HEARD MATTERS,
STAY APPLICATIONS,
MISCELLANEOUS APPLICATIONS
AND EARLY HEARING PETITIONS**

FOR 24-APRIL-2026 (FRIDAY)

BEFORE **SHRI GEORGE MATHAN, JM** AND **SHRI RAKESH MISHRA, AM**

MISCELLANEOUS APPLICATIONS Bench will not function.								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	166	KOL	2025	2020-21	[D] PUNAM DEVI LAKHOTIA	C	GM/JM

BEFORE **SHRI RAJESH KUMAR, AM**

10:30 am

MISCELLANEOUS APPLICATIONS Court Room 2 Google meeting id- ron-rrqo-ant								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	51	KOL	2026	2023-2024	[D] RAHEE STEEL TECH PVT. LTD.	SMC	RK/AM

BEFORE **SHRI RAJESH KUMAR, AM** AND **SHRI SONJOY SARMA, JM**

MISCELLANEOUS APPLICATIONS Court Room 2 Google meeting id- ron-rrqo-ant								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	75	KOL	2025	2005-06	[D] SUBRATO GANGOPADHYAY	B	SS/JM
2	MA	18	KOL	2026	2012-13	[A] M/S. DEVATMA DISTRIBUTORS PVT. LTD.	D	RK/AM

STAY APPLICATIONS Court Room 2 Google meeting id- ron-rrqo-ant								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	SA	16	KOL	2026	2012-2013	[A] HIMALAYAN GOODS PRIVATE LIMITED	SMC	

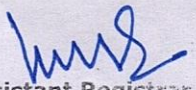
BEFORE **SHRI RAJESH KUMAR, AM** AND **SHRI PRADIP KUMAR CHOUBEY, JM**

MISCELLANEOUS APPLICATIONS Court Room 2 Google meeting id- ron-rrqo-ant								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	212	KOL	2025	2014-15	[D] PUSHPAK INFRA STRUCTURE PRIVATE LIMITED	A	RK/AM
2	MA	213	KOL	2025	2015-16	[D] PUSHPAK INFRASTRUCTURE PRIVATE LIMITED	A	PKC/JM
3	MA	28	KOL	2026	2014-15	[D] TERA UNEMPLOYED ENGINEERS CO-OPERATIVE SOCIETY LTD.	B	RK/AM
4	MA	50	KOL	2026	2011-12	[D] MAITHAN ALLOYS LTD	B	RK/AM
5	MA	57	KOL	2026	2012-13	[D] PRITI SOMANI	D	RK/AM
6	MA	58	KOL	2026	2013-14	[D] PRITI SOMANI	D	RK/AM
7	MA	60	KOL	2026	2018-2019	[D] SOMNATH GUPTA	D	RK/AM
8	MA	61	KOL	2026	2011-2012	[D] PAHARGOOMIAH EXPORTS LIMITED	D	RK/AM

MISCELLANEOUS APPLICATIONS Court Room 3 Google meeting id- xre-hvrq-heh									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	27	KOL	2025	2015-16	[A] SONU MARKETING PRIVATE LIMITED.	A	PKC/JM	
2	MA	17	KOL	2026	2012-13	[A] SINGAL PIPE FITTINGS PVT. LTD.	C	PKC/JM	

EARLY HEARING PETITIONS Court Room 4 Google meeting id- wuj-umeq-tbb									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	906	KOL	2026	2019-2020	[A] JUDICIOUS FINVEST (P) LTD.	B		
2	ITA	973	KOL	2026	2013-2014	[A] AWARD VINTRADE (P) LTD.	A		
3	ITA	994	KOL	2026	2014-2015	[A] AWARD VINTRADE (P) LTD.	A		
4	ITA	995	KOL	2026	2017-2018	[A] AWARD VINTRADE (P) LTD.	A		

STAY APPLICATIONS Court Room 4 Google meeting id- wuj-umeq-tbb									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	SA	25	KOL	2026	2022-23	[A] ANA OILS AND FATS INDIA PRIVATE LIMITED	C		
2	SA	26	KOL	2026	2020-2021	[A] PIJUSH KANTI SARKAR	D		


 Assistant Registrar
 23-Apr-2026

CONSTITUTION OF ITAT KOLKATA ZONE

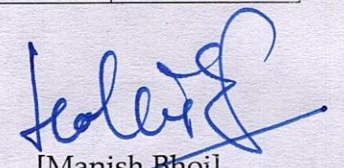
(27/04/2026 TO 30/04/2026)

In Hybrid/Physical/Virtual Mode

[Office will remain closed on 29/04/2026 on account of General Assembly Election]

[01/05/2026 (Friday) is Gazetted Holiday]

Bench	Constitution	Court Room
Cuttack	Shri D R L Reddy, Vice-President (KZ) & Shri L.P. Sahu, AM [At 10.30 A.M.]	1
Guwahati	Shri George Mathan, JM & Shri L.P. Sahu, AM [After "D" Bench]	2
C	Shri George Mathan, JM & Shri Rakesh Mishra, AM [At 10.30 A.M.]	2
D	Shri George Mathan, JM & Shri Rakesh Mishra, AM [After "C" Bench]	2
A	Shri Rajesh Kumar, AM & Shri P.K. Choubey, JM [At 10.30 A.M.]	3
B	Shri Rajesh Kumar, AM & Shri P.K. Choubey, JM [After "A" Bench]	3
Patna	Shri L.P. Sahu, AM & Shri P.K. Choubey, JM [After "B" & 'Guwahati' Bench]	4
Ranchi	Shri Sonjoy Sarma, JM & Shri R.N. Sahay, AM [At 02.30 P.M.]	4
SMC	Shri Sonjoy Sarma, JM & Shri Rakesh Mishra, AM [After "D" Bench]	4


[Manish Bhoi]
Assistant Registrar
22/4/2026